

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 797/2014

RAJJAN LAL

Appellant(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

IA No. 2/2014 - STAY APPLICATION

Date : 04-12-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) : Mr. Sohel Rishabh, Adv.
Mr. Ritesh Agrawal, AORFor Respondent(s) : Mrs. Archana Pathak Dave Ld, A.S.G.
Mr. Mukesh Kumar Maroria, AOR
Ms. Priyanka Das, Adv.
Mr. Digvijay Dam, Adv.
Ms. Vishakha, Adv.
Mr. Anmol Chandan, Adv.
Mr. Jagdish Chandra, Adv.
Ms. Rajeshwari Shankar, Adv.UPON hearing the counsel the Court made the following
O R D E R

Since the appeal filed as against the acquittal of the appellant herein by the State resulted in the conviction of the appellant herein against which an appeal has been filed before this Court, learned counsel for the appellant submitted that this matter may be heard after the aforesaid appeal is disposed of as it is slated for 19.12.2025.

Hence, list on 22.01.2026.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(DIVYA BABBAR)
COURT MASTER (NSH)